

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:148
ANSWERED ON:19.11.2009
LAND ACQUIRED FOR BPCL KOCHI REFINERY
Dhanaplan Shri K. P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has any plan to acquire the land for Bharat Petroleum Corporation Ltd., Kochi, refinery for its safety belt and pollution control board; and

(b) if so, the details thereof and the package declared by the Government for the purpose?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a) In order to meet the land requirement for the ongoing Capacity Expansion cum Modernisation Project Phase-II (CEMP-II) of BPCL Kochi Refinery and also to meet the environmental stipulations, green belt/safety requirements, BPCL has initiated land acquisition for about 100 acres of land.

(b) The price for the land has been fixed on the recommendation of District Level Purchase Committee (DLPC) and State Level Purchase Committee (SLPC) as per the directions issued by the State Government. In addition to the above price, ex-gratia amount has been agreed upon as per the agreement reached. The ex-gratia amount has been fixed on the extent of land of individual owners, geographical location and proximity to road etc.